From Hunger Campaign Committee. They also wanted to git some loan from the Punjab National lank and it is reported that they secured some loan from the Punjab National Hank. They got some traders and later (n; hey disposed of these traders. It was a so found on complaints from Haryana G< vernment that they indulged in malpractices in the distribution of fertilisers.

Artificial Rise in the prices of Pulses

*797- SHRI SANDA NARAYANAPPA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Gc /eminent has appointed a Committee to enquire into the allegations made in the Times of India of 26th August, 1973 to he effect that although there had been a steep fall in prices of pulses in the ent e northern region over the past fortnight, attempts were being made to artificial! f jack up the prices by certain wholesaler1 with the connivance of the Delhi Admini tration; and
 - (b) if so, what is the result of the enquiry?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE fSHRI ANNASAHEB SHINDE): (a) No, Sir.

(b) Does not at se.

SHRI SANDA NARAYANAPPA: May I know whether he Government is going to take measures o bring down the prices of pulses? As yo know, pulses are being used by the rich a id the poor and the common man and the rise in the prices of pulses is very h gh. Therefore I want to know whether the Government would take immediate neps to bring down the prices of pulses I the market.

SHRI ANNASAHEB SHINDE: Sir, naturally, the G .vernment is anxious to bring down the prices. But one has to appreciate the di-Acuities because the pulses production, first of all, is not coming up satisfactorily or various reasons. Last year's drought alio gave some setback to production and. therefore, the per head availability is being continuously adversely affected. There has been continuous pressure on prices. But recently we find there

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has been some marginal fall in regard to important pulses.

SHRI SANDA NARAYANAPPA: Is there any restriction from one State to another Slate regarding transport of these pulses?

SHRI ANNASAHEB SHINDE: Sir, we would not like at this stage to impose any restriction on movement of pulses because, unfortunately, very few States are surplus. The main pulses area is concentrated in Haryana, U.P., Rajasthan, Madhya Pradesh. The rest of the country is deficit. Naturally, these are the areas from which pulses can go to deficit areas. We are not in a position to have a sizable procurement. Therefore, it will not be possible for the Government agencies to meet the requirement of the States. Sir. under the present set of circumstances we are not interfering with the market mechanism which will adversely affect the consumers. The Rajasthan Government has put some restriction on the movement of gram. We have taken up with them not to have this ban on the movement of gram-

Villages with Facilities for Drinking Water

♦798. DR. Z. A. AHMAD:

SHRI KOTA PUNNAIAH:

SHRI CHANDRA SHEKHAR:

SHRI J. S. TILAK:

SHRI KALI MUKHERJEE:

SHRI KRISHAN KANT:t

SHRI A. G. KULKARNI:

SHRI GURMUKH SINGH MUSAFIR:

Will the Minister of WORKS AND HOUSING be nleased to state:

- (a) the number of villages, State-wise, where facilities for drinking water are not available; and
- (b) by when they are likely to be provided with these facilities?

[†]The question was actually asked on the floor of the House by Shri Krishan Kant.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) and (b) According to preliminary investigations it was assessed that there were nearly 1.52 lakhs villages in the country where perennial water source was not available within a depth of 50 feet or within a distance of one mile or where the existing source suffers from public health hazards. A Statewise break up of these villages is placed on the Table of the Sabha.

Out of these, it is estimated that nearly 37,000 villages will be provided with drinking water facilities by the end of the 4th Plan. During the Fifth Plan under the Minimum Needs Programme a provision of Rs. 573 crores is expected to be made for Rural Water Supply. With this provision, it is anticipated, most of these villages will get covered.

Statement

Difficult, scarcity and health problem villages

-	State/Union Territory			Total No. of Problem Villages (Initial)	
1.	Andhra Pradesh			6,133	
2.	Assam	-12		7,619	
3.	Bihar			35,000	
4.	Gujarat · ·	$C \in$	1.40	3,000	
5.	Haryana · ·			4,191	
6.	Himachal Pradesi	η .		9,400	
7.	Jammu and Kash	mir ·		4,000	
8.	Kerala · ·		•	1,514	
9.	Madhya Pradesh			14.020	
10.	Maharashtra ·			5,233	
11.	Meghalaya •	Ť.,		3,306	
12.	Mysore		1 :	8,252	
13.	Nagaland · ·	•	.: •	814	
14.	Orissa · ·			4,619	
15.	Punjab · ·			2,340	
16.	Rajasthan			4,277	
17.	Tripura · ·	;	٠.	3,396	
18.	Tamil Nadu			2,585	
19.	Uttar Pradesh -			15,478	
20.	Manipur ·			1,100	
21.	West Bengal			12,451	
22.	Andaman Nicoba	ır •	•.	70	
23.	Arunachal Prades	h ·		2,451	
_					

4	State/Union Territory			Total No. of Problem Villages (Initial)	
24.	Chandigarh			74	
25.	Dadra & Naga	r Hav	eli	9	72
26.	Delhi	*	*	(4)	145
27.	Goa, Daman &	¿ Diu	1,00	290,7	241
28.	Laccadive Min	icoy		9.0	4.1
29.	Pondicherry		12	1.0	75
30.	Mizoram ·	**	1.2	197	693
		TOTAL .			1,52,475

SHRI KRISHAN KANT: May 1 know from the hon'ble Minister what was the number -of villages without drinking water facilities when India became independent and how many they have covered by now? May I know your achievements during the last 25 years?

SHRI OM MEHTA: It is very difficult to give the achievements for the last 25 years. But, as I have already said, there were 1,52,000 villages which were without drinking water at the beginning of the Fourth Plan. Except for these villages, which are without water supply, all the other villages have been covered...

SHRI KRISHAN KANT: The question is very simple. What I wanted to know is what was the situation when India became free and what is the position now. In other words, what is the achievement of the last 25 years?

MR. CHAIRMAN- He has said he cannot give details. He has understood your question.

SHRI OM MEHTA: All the villages except these 1,52,000 villages have been given water... (Interruption by Shri Krishan Kant) I do not want to allow this wrong impression to go. There were many lakhs of villages before independence which were without drinking water. Now in the first three Plans we gave water to some villages. At the beginning of the Fourth Plan the question of water supply was in the State sector; previously it was a State subject. But when we found that there were lot of villages which are without water supply we took it up in the Central under the Rural Water

Supply schem<. At that time we found that 1,52,000 Ullages were without water supply. Out of that we provided water to about 36.00 villages.

SHRI A. J. KULKARNI: Sir, the hon'ble Minisir stated that out of 1,52,000 villages 36,000 are to be provided water by the end of the Fourth Plan. Now the balance, abou 1,16.000 villages are to be provided in thl Fifth Plan. Is it not a fact that in these 1,16,000 villages, mostly because of raw vater being drunk, there are many diseases! In your Minimum Needs Programme y< u have stated that 1,52,000 villages are being provided with water. I want to ki ow specifically whether for the Minimum Needs Programme of your Ministry. th< se funds are adequate or whether these funds will not be sufficient for meeting he Minimum Needs Programme, of vhich one item is drinking water. If no>. what steps does your Ministry propose to take?

SHRI OM MEHTA: When we took up this Accelerated Rural Water Supply programme, it w is under my Ministry. After that, when it comes under the Minimum Needs Progr: mme, it goes back to the State sector v here the Centre will provide money by WE y of block grants and block loans. Now it is for the States. My Ministry will have nothing to do with it in the Fifth Plan. (Interruption) Still we are in the Fourth Five-Year Plan. But when it goes to the Fifth Plan.,.

SHRI A. G KULKARNI: You are only holding the uaby?

SHRI OM MEHTA: That is right. Somebody hs? to hold the baby.

SHRI A. 3. KULKARNI: Why do you accept parentage when you cannot take care

MR. CHAIRMAN: Mr. Mathur.

श्री जगदीश प्रसाद माथुर : क्या माननीय मंत्री जी बतलायेंगे कि सरकार कोई ऐसी असौटी तय करने का विचार कर रही है कि किसी भी गांव वाले को इतनी दरी पर पीने का पानी प्राप्त हो जायेगा ब्याज हमारे देश में गांवों

की संख्या बहुत है ग्रीर राजस्थान में तो पानी प्राप्त करने के लिए गांव वालों को 10-15 मील की दुरी तक जाना पड़ता है। जिस तरह से ग्रापने चनाव के लिए यह व्य**वस्था कर** दी है कि कोई भी गांव वाला तीन मील अपना वोट डाल सकता है. क्या उसी तरह की व्यवस्था ग्राप पांचवीं योजना में पीने का पानी प्राप्त करने के लिए कर देंगे?

श्री ओम मेहता: पांचवी पंचवर्षीय योजना में एक मील की दूरी पर बसे सभी गांव वालों को पीने के लिए पानी मिल जायेगा।

SHRI N. H. KUMBHARE: Sir, we all know the conditions in the villages where a section of the people are treated as untouchables. And if the well is situated in the locality of the upper class people, the untouchables cannot go there and assert their right. Of course, they have the right to gc to any public place, but they cannot muster courage and assert their right. In such cases, the untouchables are required to go to a different place to fetch water. I would like to know whether this aspect has been considered in deciding the location of the well in the village. It should not be located in the locality of the upper class people. It should be at such a place where the so-called untouchables can go and fetch water. Has this aspect been considered?

SHRI OM MEHTA: Yes, Sir, this aspect has also been considered and we try to locate the well in a place where people belonging to all sections of the society and of all religions can go and take water easily.

श्री भोला प्रसाद: सरकार ने एलान किया था पिछले गांधी शताब्दी के सिल-सिले में कि तमाम गांव वालों को ग्रीर विशेष कर हरिजनों के गांवों तवा टोलों में पीने के पानी की व्यवस्था कर दी जायेगी। तो मैं यह जानना चाहता हं कि इस एलान के मुताबिक कितने

हिरजन टोलों और गांवों में श्रापने पीने की पानी की व्यवस्था की और कितनों में नहीं की है, इसके साथ ही साथ मैं यह भी जानना चाहता हूं कि इस सिलसिले में जो रकम राज्यों को दी गई थी ताकि वे पीने के पानी की व्य-वस्था कर सकें, उसमें से कितने राज्यों ने यह धनराशि खर्च की और कितनों ने वापस की?

श्री ओम् मेहताः धगर ग्राप चाहें तो यह सारी इनफारमेशन मैं पढ़ देता हं।

it is a long statement. If you like, I can place it on the Table of the House.

MR. CHAIRMAN: Yes, you lay it on the Table of the House.

SHRIMATI SUMITRA G. KULKARNI: During the Silver Jubilee Year we had fixed1 certain targets about providing drinking water facilities in the villages. Will the hon. Minister inform the House to what extent those targets have been achieved? Secondly, the World Bank had also given a large grant for providing drinking water facilities, for digging wells all over the country. How much of that grant has been utilised and how many wells have come up consequently?

SHRI OM MEHTA: No grant has been given by the World Bank for digging wells. But as I have already said, when the Rural Water Supply scheme came in the Central sector, we vvanted to cover the maximum number of problem villages. About 37,000 villages will be provided with water in 4th plan.

SHRIMATI SUMITRA G. KULKARNI: I asked about the Silver Jubilee Year. They had certain special targets.

SHRI OM MEHTA: The Silver Jubilee Year is included in this.

श्री ना० कृ शेजवलकर : मंत्री जी ने जो सूची दी है उसमें चार प्रान्त क्रेमे हैं जिनमें फाइव-फिगर विलेजेज हैं। बिहार में 35 हजार गांव ऐसे हैं, जहां पानी का ग्रभी तक प्रबन्ध नहीं है। यह सवाल बार-बार ग्रा चुका है। मैं फिर से ग्रापसे पूछना चाहता हूं कि जो स्टेट्स को ग्राप फंडस ट्रांसफर करते हैं उसके लिए ग्राप कोई नीति निर्धारित करके उनको देते हैं कि इस योजना के अनुसार ग्राप कुन्नों के लिए व्यय करें या ग्रापका कोई चैक नहीं होता? मैं पूछना चाहता हूं इसी के साथ कि पिछले वर्ष — जैसा कि ग्रापने बताया — लगभग 22 हजार गांवों में पानी देने की ग्रापकी योजना थी, उसकी क्या स्थित है, क्या वह पूर्ण हुई?

श्रीओम् नेहताः मैंने नहीं कहा था कि 22 हजार गांवों को दिया जा-एगा। जोमनी स्टेटस को दिया जाता है उस पर चैक रहता है। जब हमने देखा कि ज्यादा रुपया डाइवटं हो रहा है तो सेन्टर ने पिछले दो वर्षों में स्कीम को ग्रपने हाथ में ले लिया था. ताकि जिन विलेजेज में बहुत ज्यादा कमी है, जैसा माथर जी ने कहा कि बहुत दूर से 8-8, 10-10 मील जाना पड़ता है, उनके लिए पानी दिया जा सके। सेन्ट्ल सेक्टर में पिछले दो वर्षों में हमने जो स्कीम सेक्शन की बी उन के लिए 19 करोड़ 975 रुपए स्टेट्स को पिछले साल दिए और इस साल भी हम स्टेटस को 15 करोड़ रुपए एक्सेलेरेटेड बाटर सप्लाई के लिए देंगे। 170 रुपए स्टेट्स ने चौथी पंचवर्षीय योजना में इन विलेजेज के लिए खर्च किया जायेगा। लेकिन अब जबकि मिनिसम नीड्स के तहत फिर यह काम सेक्टर को जा रहा है, तो खुद स्टेट जैसा चाहेंगी खर्च करेंगी, सेन्टर रूपया देगा बला ग्रान्ट, बलाक लोन की शक्ल में। उसके बाद यह स्टेट्स पर निर्भर करेगा कि वे किसको पहले दें ग्रीर किसको बाद में दें।

श्री ना० कृ० शेजवलकर: श्रीमन्, मेरे प्रश्न का उत्तर नहीं आया। मैंने छोटा सा सवाल पूछा था। पहले आपने कहा कि सेन्टर ने स्कीम ले ली।

श्री औम् मेहताः श्रव फिर स्टेट्स को जा रडी है।

श्री ना० कृ० शेजवलकर: यह भी श्राप कहते हैं कि श्राप रुपया देंगे। तो मैं यह जानना चाहता हूं कि जो श्राप स्टेट्स को रुपया देने वाले हैं, उसके सम्बन्ध में श्रापने कोई नीति निर्धारित कर दी है कि इस प्रकार से योजना बनाई जाय श्रीर उसका बाद में कोई जांच करने का तरीका है?

श्री **ओम् मेहता**ः हमारे यहां टेक्-नीकल सेल है, उसके लोग जाकर देखते हैं।

श्री ना० कृ० शेजबलकर : मेरा कहना यह है कि श्रापने कोई नीति निर्धारित की है? इस सवाल का जवाब आ जाय तो में संतुष्ट हो जाऊं।

श्री सभापति: वे कहते हैं कि टेक्नीकल सेल है इसके लिए।

श्री ना० कृ० शेजवलकर: यह तो जांच के लिए है।

श्री शोम् मेहतः किसकी नीति?
श्री ना॰ कृ॰ शेजवलकर : नीति इस
बात की कि ग्राप जो स्टेट्स को रूपया
देंगे, वह किन गांवों में ग्रीर किस ग्राधार
पर खर्च किया जाय, क्या इसके बारे
में ग्रापने गाइड लाइन्स ग्रीर नीति
निर्धारित कर दी है?

SHRI)M MEHTA: Sir. we have guidelines and if you like, I will read them out

"Villages which do not have an assur ed source of drinking water within a reasonable distance, say, one mile.......

MR. CHAIRMAN: He did not want you to read out the guidelines. He only wanted to know whether you have guidelines.

SHRI OM MEHTA: We have guidelines. Our technical people go and check whether these guidelines are being adhered to or not.

SHRI T. V. ANANDAN: The honourable Minister has admitted that there are yet 152 lakh villages to be provided with drinking water...

SHRI OM MEHTA: No. no.

SHRI T. V. ANANDAN: ... after 25 years of our freedom. May I ask the honourable Minister whether he has visited any of the villages interior and found for himself that a human being and an animal share water between them? Is this the way, is this the first step, of introducing socialistic pattern of society by equating the human being with an animal?

SHRI OM MEHTA: The honourable Member has quoted some wrong figures. I said in the beginning of the Fourth Five Year Plan there were 1,52,000 villages which were without water. In the Fourth Plan we have given water to 37,000 villages and we will give water to the remaining 1,15,000 villages in the Fifth Five Year Plan. The hoh. Member is perfectly right that we have been independent for the last 25 years and we should have done better. But it depends on availability of resources. If we get resources, we can provide drinking water in one year. But it depends on availability of resources. I have gone to the villages and seen the conditions myself.

श्री कमल नाय झा: माननीय मंत्री महोदय ने जो श्रांकड़े दिये हैं, इनमें सबसे श्रिधक बिहार प्रान्त में 35 हजार गांवों में श्रभी तक पीने के पानी की व्यवस्था नहीं है। मैं जानना चाहता हूं कि इससे पहले जो व्यवस्था की गई थी वह ट्यूबवैल के मार्फत थी। 6 महीने चलने के बाद सभी ट्यूबवैल वेकार हो जाते हैं। तो क्या माननीय मंत्री महोदय इस

बात का ग्राश्वासन देंगे कि जिसको उन्होंने मान लिया है कि वहां पानी की व्यवस्था हो गई है, वचुअली वहां भी व्यवस्था नहीं हुई है, वह 6 महीने में ग्राउट ग्राफ ग्राडर हो जाते हैं...

श्री समापति : अब आप प्रश्न पुछिए।

श्री कमल नाथ शा: इसलिए इन सब बातों को ध्यान में रखते हुए बिहार के लिए पेय जल की जो योजना बनाई जाएगी, उसको स्थायी, परमानेंट नेम्स पर बनाया जाएगा, टेम्पोरेरी बेसिस पर नहीं बनायी जाएगी, यह आश्वासन देंगे ?

श्री ओम् मेहता: जब विलेजेज को पानी देने की बात हम कहते हैं तो पर-मार्नेट वे में कहते हैं, टेम्पोरेरी नहीं। जिनको टेम्पोरेरी तौर पर दिया गया है, वह इसमें नहीं दिये गये हैं।

Priority for Family Planning

*799. SHRI I. S. TILAK :f
DR. Z. A. AHMAD:
SHRI KOTA PUNNAIAH:
SHRI CHANDRA SHEKHAR:
SHRI KALI MUKHERIEE:
SHRI KRISHAN KANT:
SHRI A. G. KULKARNI.
SHRI GURUMUKH SINGH
MUSAFIR:

Will the Minister of HEALTH AND AMILY PLANNING be pleased to state:

- (a) whether overall priority for family lanning is proposed to be reduced in the th Plan: and
- (b) if so, the reasons therefor?

THE MINISTER OF HEALTH AND <u>MILY</u> PLANNING (DR. KARAN NGH): (a) No, Sir.

(b) Does not arise.

SHRI J. S. TILAK: May I know what is the estimated increase in population during the Fifth Five Year Plan?

DR. KARAN SINGH: The birth rate just at present in the beginning of the Fifth Plan is going to be 35 per thousand. It is our effort to bring it down to 30 per thousand by the end of the Fifth Five Year Plan.

AN HON. MEMBER: What about growth rate?

DR. KARAN SINGH: With the steady decline in the death rate, our expectation is that from 2 per cent growth rate it will come down to 1.7 per cent at the end of the Fifth Five Year Plan provided we are able to fulfil the targets.

SHRI KOTA PUNNAIAH: May I know what are the targets fixed in the Fourth Five Year Plan and what are our achievements?

DR. KARAN SINGH: In the Fourth Plan the expectation was that we would be able to bring down the birth rate to 32 per thousand. But in fact, that has not been achieved and the birth rate will be just about 35 per thousand.

SHRI KRISHAN KANT: May I know whether it is a fact that in the Fourth Plan the target was increased to 2.5 per cent growth rate and in the final draft of the Fifth Plan it has been reduced? May I also know what are the reasons for this? What are the reasons for the non-fulfilment of targets in family planning in the Fourth Plan?

DR. KARAN SINGH: Two or three questions have been asked. As I said, our growth rate at the end of the Fourth Plan is expected to be 2 per cent. We hope that in the course of the Fifth Plan period we will be able to bring this down to 1.7 per cent. It is true that the targets in the Fourth Plan have not been fully achieved. There are a number of reasons for that. The hon. Member knows that it is a very complex and complicated matter. It is a question of motivating people on a very large scale and it is also a question of providing them with the wherewithal for contraception and all that. II is thus a multiple headed problem and

[†]The question was actually asked on : floor of the House by Shri I. S. Tilak.